

Seventeenth Loksabha

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Title: Statement regarding Government Business of 10th Session of the 17th Lok Sabha during the week commencing Monday, the 12th of December, 2022.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 12th of December, 2022 will consist of:-

1. Consideration of any items of Government Business carried over from today's order paper: - *[it contains:-* (i) Further consideration and passing of the Anti-Maritime Piracy Bill, 2019 (ii) Consideration and passing of the Multi-State Cooperative Societies (Amendment) Bill, 2022]
2. Consideration and Passing of the following Bills after their introduction:-
 - (i) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2022;
 - (ii) The Constitution (Scheduled Tribes) Order (Third Amendment) Bill, 2022;
 - (iii) The Constitution (Scheduled Tribes) Order (Fourth Amendment) Bill, 2022; and
 - (iv) The Constitution (Scheduled Tribes) Order (Fifth Amendment) Bill, 2022.
3. Discussion and Voting on First Batch of Supplementary Demands for Grants for the year 2022-23 and Introduction, consideration and passing of the related Appropriation Bill, after their presentation.
4. Discussion and Voting on Excess Demand for Grants for the year 2019-20 and Introduction, consideration and passing of the related Appropriation Bill, after their presentation.

12.08hrs